

ITEM NO.43

COURT NO.12

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No. 4712/2023

**GREATER NOIDA INDUSTRIAL DEVELOPMENT
AUTHORITY & ORS.**

Appellant(s)

VERSUS

M/S. GAURSONS INDIA LTD & ANR.

Respondent(s)

WITH

C.A. No. 7334/2024 (III-A)

(IA No. 321606/2025 - CLARIFICATION/DIRECTION, IA No. 258894/2024 - EXEMPTION FROM FILING O.T., IA No. 321604/2025 - EXEMPTION FROM FILING O.T., IA No. 321602/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES and IA No. 258893/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 05-01-2026 This appeal was called on for hearing today.

CORAM :

**HON'BLE MR. JUSTICE SANJAY KUMAR
HON'BLE MR. JUSTICE K. VINOD CHANDRAN**

For Appellant(s) :

**Mr. Ravindra Kumar, Sr. Adv.
Mr. Vipin Kumar Saxena, Adv.
Mr. Shivam Saxena, Adv.
Mr. Binay Kumar Das, AOR
Ms. Priyanka Das, Adv.
Ms. Neha Das, Adv.**

For Respondent(s) :

**Mr. K. Parameshwar, Sr. Adv.
Ms. Manisha Suri, Adv.
Mr. Nishi Kant Singh, Adv.
Mr. Ritik Malik, Adv.
Ms. Geetanjali Setia, Adv.
Ms. Ila Shikhar Sheel, AOR

Mr. Anand Shankar Jha, AOR

Mr. Abhinav Singh, Adv.
Mr. Shashank Shekhar Singh, AOR**

**UPON hearing the counsel, the Court made the following
O R D E R**

We are informed that the main appeals are listed before this Court on regular hearing days.

I.A. No. 321606/2025 shall be heard along with the appeals on the next date of hearing.

**(DEEPAK GUGLANI)
AR-cum-PS**

**(PREETI SAXENA)
COURT MASTER (NSH)**